

<b>Nomination of cases by Hon'ble The Chief Justice on 01/05/2015</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>DB of Hon....., J</b>			
1	Spl. A. Defective – 327/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 02/05/2015
2	W. P. - 23418/2015	Hon. Krishna Murari, J.	Computer Fresh Section on 02/05/2015
3	W. P. - 24721/2015	Hon. Krishna Murari, J.	Computer Fresh Section on 02/05/2015
4	Spl. A. - 1840/2013	Hon. Arun Tandon, J.	Spl. A. Section on 02/05/2015
5	Writ Tax – 513/2011	Hon. Sudhir Agarwal, J.	Writ Tax Section on 02/05/2015
6	Writ Tax – 2114/2009	Hon'ble The Chief Justice	Writ Tax Section on 02/05/2015
7	W. P. - 18714/2004 ( Review Application )	Hon. A. P. Sahi, J.	Writ A-II Section on 02/05/2015
<b>Bench Comprising</b>			
8	W. P. - 75334/2011 ( Review Application )	Hon. Arun Tandon, J. and Hon. Manoj Misra, J.	Writ A-II Section on 02/05/2015
9	W. P. - 13704/2011 ( Time Extn. Application )	Hon. Arun Tandon, J. and Hon. Ran Vijai Singh, J.	Writ A-II Section on 02/05/2015
<b>Hon....., J.</b>			
10	Art.227 – 1801/2015	Hon. Sunita Agarwal, J.	Computer Fresh Section on 02/05/2015
11	Art.227 – 1786/2015	Hon. Ashwani Kumar Mishra, J.	Computer Fresh Section on 02/05/2015
12	CrI. M. A. - 11651/2015	Hon. Manoj Misra, J.	Computer Fresh Section on 02/05/2015
13	CrI. Rev. - 1494/2015	Hon. Manoj Misra, J.	Computer Fresh Section on 02/05/2015
14	Bail – 13437/2015 ( NRHM )	Hon. A. P. Sahi, J.	Listing Section on 01/05/2015
15	Writ C – 19734/2013	Hon. Suneet Kumar, J.	Writ C-I Section on 02/05/2015
16	Writ C – 70646/2009 with W. P. - 55071/2009	Hon. Sunita Agarwal, J. ( all connected matters )	Writ C-I Section on 02/05/2015

17	W. P. - 19982/1999	Hon. Ran Vijai Singh, J.	Writ B Section on 02/05/2015
18	Arbitration A. - 69/2013	Hon. Sudhir Agarwal, J.	Spl. A. Section on 02/05/2015
19	S. C. C. Rev. - 173/2014	Hon. Pankaj Mithal, J.	Spl. A. Section on 02/05/2015
20	Writ A – 38701/2009	Hon. Yashwant Varma, J.	Writ A-II Section on 02/05/2015
21	Writ A – 31981/2009	Hon. Yashwant Varma, J.	Writ A-II Section on 02/05/2015
22	Bail – 29034/2014 with Bail – 20653/2013	Hon. Bachchoo Lal, J.	Bail Section on 02/05/2015
23	Bail – 6821/2015	Hon. N. A. Moonis, J.	Bail Section on 02/05/2015
24	Bail – 11297/2015 with Bail – 35155/2011	Hon. Vipin Sinha, J.	Bail Section on 02/05/2015
<b>Appropriate Court dealing with such matters</b>			
25	Bail – 14556/2015	Appropriate Court dealing with such matters	Listing Section on 01/05/2015
26	Bail – 14540/2015	Appropriate Court dealing with such matters	Listing Section on 01/05/2015
27	Bail – 14538/2015	Appropriate Court dealing with such matters	Listing Section on 01/05/2015
28	CrI. W. P. - 10032/2015	Appropriate Court dealing with such matters	Court No. 41 on 01/05/2015
29	CrI. M. A. - 10880/2015	Appropriate Court dealing with such matters	Computer Fresh Section on 02/05/2015
30	CrI. W. P. - 10029/2015	Appropriate Court dealing with such matters	Computer Fresh Section on 02/05/2015
31	Bail – 7928/2015 with Bail – 33830/2014	Appropriate Court dealing with such matters	Bail Section on 02/05/2015
<b>As per Judicial Order (For Hon....., J.)</b>			
32	CrI. W. P. - 8719/2015	Hon. A. P. Sahi, J. and Hon. Arvind Kumar Mishra, J.	Writ C-II Section on 02/05/2015

<b>Special Order</b>			
<b>33</b>	<b>I. T. A. - 66/2014 with I. T. A. - 110/2014 with I. T. A. - 111/2014</b>	<b>Place before Hon'ble The Chief Justice and Hon'ble Dilip Gupta, J.</b>	<b>STR/TTR Section on 02/05/2015</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
02/05/2015